

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE (DES-II SECTION)

Minutes of the Norms Committee-II Meeting No. 23/10 scheduled to be held on 08.09.2009 but actually held on 09.09.2009.

The Meeting No. 23/10 of Norms Committee-II was held on 09.09.2009 for the licensing year 2009-2010 under the Chairmanship of Sh. O.P. Hisaria, Joint Director General of Foreign Trade (OPH) to consider the applications under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2004-2009. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B.D. Ghosh, AIA	M/o Steel
2.	Sh. S.K. Jain, D.O.	DIPP
3.	Sh. Gajraj Singh, Sr. D.O.	DHI
4.	Shri A. K. Mishra, Asst IA	M/o Steel
5.	Shri K. K. Funda, Asst. Director	DC(SSl)
6.	Shri Narendra Vashista, FTDO	DGFT

The Committee took up the individual cases of the agenda of this meeting for discussion and the decision taken in respect of each case as follows:

1	Case No.:1/23/81-ALC2/2009	Party Name:INDUSTRIAL METAL POWDERS (INDIA) PVT.LTD.	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00154/AM10/	RLA File :31/24/040/00065/AM10/	Lic.No/Date:3110039597 19.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

2	Case No.:2/23/81-ALC2/2009	Party Name:MOLEX (INDIA) PRIVATE LIMITED,	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
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	HQ File :01/81/050/00155/AM10/	RLA File :07/24/040/00200/AM10/	Lic.No/Date:0710066592 19.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			
3	Case No.:3/23/81-ALC2/2009	Party Name:PRANITA ENGINEERING SOLUTIONS PRIVATE LIMITED,	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00156/AM10/	RLA File :07/24/040/00198/AM10/	Lic.No/Date:0710066636 21.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			
4	Case No.:4/23/81-ALC2/2009	Party Name:ABIR INFRASTRUCTURE PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00157/AM10/	RLA File :05/23/040/00023/AM10/	Lic.No/Date:0510248276 25.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			
5	Case No.:5/23/81-ALC2/2009	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00158/AM10/	RLA File :13/24/040/00014/AM10/	Lic.No/Date:1310029838 25.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			
6	Case No.:6/23/81-ALC2/2009	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMTIED	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added

	HQ File :01/81/050/00159/AM10/	RLA File :31/24/040/00100/AM10/	Lic.No/Date:3110039712 26.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

7	Case No.:7/23/81-ALC2/2009	Party Name:MAHARASHTRA SEAMLESS LTD	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00160/AM10/	RLA File :05/24/040/00278/AM10/	Lic.No/Date:0510248398 26.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

8	Case No.:8/23/81-ALC2/2009	Party Name:WELSPUN GUJARAT STAHL ROHREN LTD.	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00161/AM10/	RLA File :34/24/040/00080/AM10/	Lic.No/Date:3410024974 26.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

9	Case No.:10/23/81-ALC2/2009	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
	HQ File :01/81/050/00163/AM10/	RLA File :05/24/040/00101/AM10/	Lic.No/Date:0510248490 27.08.2009	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

10	Case No.:9/23/81-ALC2/2009	Party Name:S K M TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:23/81-ALC2/2009 08.09.2009	Status:Case Added
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HQ File :01/81/050/00162/AM10/	RLA File :09/24/040/00167/AM10/	Lic.No/Date:0910039105 28.08.2009	Defer Date:
Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 27.10.2009.			

PART AR-FRESH

Case No. AR-24	M/S RPG Cables Ltd.Mysore.
Meeting No.23/81	F.No.01/81/50/157/AM09/DES-II
Dated 08-09-2009	Advance License No.0310475240 dt.18-06-2008
	RLA F.No.03/95/40/0242/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. On the recommendation of the representative of DHI present in the meeting, it was decided by the Committee to call for the following information/clarification from the firm and to re-list the case on 27.10.2009: -

1. Net weight of each cable per km.
2. Net weight of each imported and indigenous input for each cable per km for the purpose of material balancing.

Case No. AR-25	M/S RPG Cables Ltd.Mysore.
Meeting No.23/81	F.No.01/81/50/307/AM09/DES-II
Dated 08-09-2009	Advance Licensee No.0310480541 dt.29-07-2008
	RLA F.No.03/95/40/086/AM09

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. Based on the recommendations of the representative of DIPP present in the meeting, the Norms Committee, after deliberating upon the case, decided to ratify the norms in respect of the subject Advance Authorisation as per following modification:-

1. Unit of Measurement (UOM) of export product at S.No.1 may be corrected to "Meters"
2. UOM of import items at S.No.1 and 3 may be corrected to "MT".

R/A may take suitable consequential action accordingly.

PART –C –FRESH

Case No. C-14	M/s Office of the Development Commissioner, Kandla Special Economic Zone Gandhidham-Kutch (List of the Firms Name is enclosed)
Meeting No.23/81	F.No.01/81/162/313/AM10/DES-II
Dated 08-09-2009	

Decision : The case regarding fixation of ad-hoc wastage norms in respect of various products of twenty three firms of Kandla, SEZ was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009. Based on the recommendations of the representative of DIPP present in the meeting, the Norms Committee, after deliberating upon the case, decided to ratify the norms in respect of the subject items as per following modification:-

S.No.	Name of the unit	Name of the finished products	Input / Output Norms	
			Item of Manufacture	Quantity of relevant metal/alloy scrap
1.	M/s. Metal Alloys Corporation, Jamnagar	Non-Ferrous Metal Ingots, Billets, Rod, Tubes, Bars, Pipes, Profiles, Granules, Brass Electrical Articles etc.	Non-Ferrous (i) Metal Ingots/Billets (ii) Rod/Bars (iii) Tubes/Pipes (iv) Brass Electrical Articles	1.06 kgs./kg content in the product. (Clue SION C-1575) 1.08 kgs./kg. content in the product. (as per SION C-1167) 1.08 kgs./kg. content in the product. (as per SION C-1166) 1.10 kg./kg. content in the product. (Clue SION C-203)
2.	M/s. D & G Metal Inc., Jamnagar	Brass Electrical Parts, Brass Sanitary parts, Brass, Ingots, Builders Hardware etc.	Brass Ingots Brass Electrical Articles	1.06 kgs./kg. content in the product. (Clue SION C-1575) 1.10 kg./kg. content in the product.

			Brass Sanitary Parts Brass Builder Hardware	(Clue SION C-203) 1.15 kg./kg. content in the product. (as per SION C-789) 1.11 kg./kg. content in the product. (as per SION C-580)
3	M/s. Agarwal Exports, Jamnagar	Recycled Metals Scrap Ingots etc.	Non Ferrous Metals Ingots	1.06 kgs./kg. content in the product. (Clue SION C-1575)
4	M/s. Rajhans Impex Pvt. Ltd. Jamnagar	Brass/Copper Ingots, Billets, Brass/Copper Bars, Rods, Section & Profiles etc.	Brass/Copper Ingots/ Billets Brass/Copper Bars/ Rods/ Section & Profiles	1.06 kgs./kg. content in the product. (Clue SION C-1575) 1.08 kgs./kg. content in the product. (as per SION C-1167)
5	M/s. Rupam Overseas, Jamnagar	Brass Articles, Components, Parts and other Accessories, Brass, Bars etc.	Brass Bars Brass Articles, Components, Parts and other Accessories,	1.08 kgs./kg. content in the product. (as per SION C-1167) 1.08 kgs./kg. content in the product. (Clue SION C-1167)

6	M/s. Western Impex, Jamnagar	Non-Ferrous Metal Ingots, Billets, Rod, Tubes, Bars, Pipes etc.	Non-Ferrous Metal Ingots/ Billets	1.06 kgs./kg. content in the product. (Clue SION C-1575)
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			Non –Ferrous Rods/Bars	1.08 kgs./kg. content in the product. (Clue SION C-1167)
			Non –Ferrous Pipes/Tubes	1.08 kgs./kg. content in the product. (Clue SION C-1166)
7	M/s. Haria Overseas, Jamnagar	Articles/Parts and components of Brass	Articles/Parts and components of Brass	1.08 kg./kg. content in the product. (Clue SION C-1167)
8	M/s. Marvel Metal Corporation, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
9	M/s. Sterling Enterprises, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
10	M/s. Shree Super Industries, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)

11	M/s. Jakap Metind Pvt. Ltd., Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
12	M/s. Sigma	Articles/Parts and	Articles/Parts and	1.10 kg./kg. content in

	Recycling Ind., Jamnagar	components of Brass under heading of Brass Electrical Wiring Accessories etc.	components of Brass for Electrical Wiring Accessories	the product. (clue SION C-203)
13	M/s. Harsh International, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
14	M/s. Everest Overseas, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
15	M/s. Viom Impex, Jamnagar	Brass Ingots, Billets, Bars & Rods, Casted/Extruded etc.	Brass Ingots/Billets Brass Bars & Rods	1.06 kgs./kg. content in the product. (Clue SION C-1575) 1.08 kgs./kg. content in the product. (as per SION C-1167)

16	M/s. Meridian Impex, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
17	M/s. Akshar Exports, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)

18	M/s. Shree Krishna Enterprises, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
19	M/s. Divine Impex, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
20	M/s. Amardeep Exports, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
21	M/s. Padmavati Impex, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
22	M/s. Royal Recycling Inds., Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)
23	M/s. Monarch Overseas, Jamnagar	Articles/Parts and components of Brass under heading of Brass Electrical Wiring Accessories etc.	Articles/Parts and components of Brass for Electrical Wiring Accessories	1.10 kg./kg. content in the product. (clue SION C-203)

DC(SEZ) Kandla may take suitable consequential action accordingly.

SUPPLIMENTARY AGENDA FOR NORMS COMMITTEE (ALC-II)
FRESH –D

Case No. D-6	M/S JSW Steel Ltd.New Delhi.
Meeting No.23/81	F.No.01/81/11162/037/AM10/DES-II
Dated 08-09-2009	

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.No. 23/81 scheduled to be held on 08.09.2009 but actually held on 09.09.2009.

NC meeting dated 08/09/2009 – Case No.A/R-24 (M/s. RPG Cables Ltd.)

NC meeting dated 08/09/2009 – Case No.A/R-25(M/s. RPG Cables Ltd.)

NC Meeting dated 08/09/2009- Case No. C-14 (Office of the Development Commissioner, Kandla SEZ)